

to either expressly limit or regulate the exercise of extraordinary jurisdiction of the Supreme Court under Article 136 in various types of cases.

This proposal was out to the Leaders of the Opposition during the course of the discussions on the Constitution Amendment Bills. But as it did not find general acceptance, the proposal was not proceeded with further.

Supersession of Senior Engineers in selection of Deputy Chief Engineers

10757. SHRI RAJ KRISHNA DAWN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) is it a fact that in the Departmental Promotion Committee of the selection of Deputy Chief Engineers in All India Radio and Doordarshan a large number (23) of Senior Engineering officers have been superseded by a very junior engineer;

(b) if so, what is the basis of such an unusual action in the case of officers who have undergone a number of selection grades earlier,

(c) whether Government has received representations from the affected officers and whether these have been reviewed individually by an independent authorised rather than the same selection committee;

(d) whether the norms of the DPC are the same each year or whether these differ year to year what were the norms last year; and

(e) is there any limit to the extent of supersession or it is un-limited?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (e). A proposal was sent to the Union Public Service Commission by Government for convening a meeting of the Departmental Promotion Committee for preparing a panel of 10 officers of the cadre of Senior Engineer in All India Radio/Doordar-

shan (Rs. 1500—1800) for promotion to the cadre of Deputy Chief Engineer (Rs. 1800—2000). The meeting of the D.P.C., with a member of the U.P.S.C. as Chairman, was held in the U.P.S.C. on 1-3-1979. The D.P.C. considered the confidential reports of 30 seniormost eligible officers and prepared a panel of 10 officers for an equal number of vacancies expected to arise during 12 to 18 months from the date of the meeting of D.P.C. In this panel, the officers who was at S. No. 126 in the seniority list of Senior Engineers was placed at S. No. 3 superseding 23 officers.

2. A number of representations were received from the affected officers. These were examined and it was felt that such supersession was not unusual in Government service and was strictly according to rules on the subject. Further, the D.P.C. was presided over by a member of the U.P.S.C. Therefore, the question of reviewing the panel on the basis of the representations received does not arise

3. The procedure to be observed by Departmental Promotion Committees for drawing up select lists for promotion by the selection method has been laid down by Government. The D.P.C. draws up the panel for promotion on the basis of assessment of the record of work and conduct of the officers concerned. The extent of supersession is limited to the number of officers considered by the D.P.C. for the purpose of drawing up the panel.

Capacity utilisation of copper smelter at Khetri and Zinc smelting furnace at Vizag

10758. DR. P. V. PERIASAMY: Will the Minister of STEEL AND MINES be pleased to state:

(a) the capacity utilisation of the copper smelter at Khetri and the Zinc smelting furnace at Vizag at present; and

(b) the steps taken to reach 100 per cent capacity utilisation at these two places?